



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,12th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WA/19/2021 (PDF), B/O	PABAN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR. B MAHAJAN	SC, TRANSPORT
ORDERS				
14	I.A.(Civil)/81/2021 CAVT. NO.07922/020, B/O in WA/221/2021 WITH WA/221/2021 (Filing Number)	GUNAKANTI GOHAIN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS. GUNAKANTI GOHAIN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS. A	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. K N CHOUDHURY	MR R SINGHA SC, HEALTH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 12/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
8)	MR. N J GOGOI	11-01-2021	To	22-01-2021
9)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
10)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/5710/2020 FIXED	RITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD. B ISLAM MR. S A AHMED MR S HUSSAIN MISS M GOGOI	SC, ELEM. EDU SC, AG SC, BTC
55	WP(C)/126/2021 B/O	ROFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN	SC, HIGHER EDU GA, ASSAM
ORDER (STAY VACATING)				
56	I.A.(Civil)/2269/2020 FIXED in WP(C)/5141/2020	ABDUL JALIL Versus NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
	WITH WP(C)/5141/2020	NARNARAYAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM

LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
16	WP(C)/6000/2019 FIXED	SONAULLAH Versus THE UNION OF INDIA AND 6 ORS	MR. A M KHAN R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
17	WP(C)/167/2019 (AS 1ST ITEM), (BY SLIP)	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
<u>ORDERS</u>				
18	Death Sentence Ref./2/2020 WITH LCR, FIXED	THE STATE OF ASSAM Versus SANJAY RAJOWAR	PP, ASSAM	
19	I.A.(CrI.)/112/2020 WITH OFFICE NOTE & LCR 8 FILES, FIXED in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
	WITH CrI.A./43/2020	RAHMAT ALI AND 19 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR J ISLAM (A1) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
20	I.A.(Civil)/83/2021 WITH LCR, B/O in WP(C)/8838/2019 WITH WP(C)/8838/2019	NASHIMA @ NASIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	ASSTT.S.G.I.
	WITH WP(C)/8838/2019	NASHIMA @ NASIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	WP(C)/5104/2020 B/O	MD. DIPTI ISLAM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
MOTION				
41	WP(C)/115/2021 B/O	ABDUL MATLIB LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, REVENUE
ADMISSION				
42	WP(C)/2770/2019 FIXED	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./11/2021 FIXED	LALIT PHUKAN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
52	Bail Appln./64/2021	BODOR ALI @ BADAR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
MOTION				
53	CrI.Rev.P./5/2021	ABDUL LATIF AND 7 ORS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./2719/2020 FIXED	MUKABBIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
55	Bail Appln./3020/2020 WITH OFFICE NOTE, FIXED	SADIKUL ISLAM @ MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
56	Bail Appln./3082/2020 FIXED	K DINESH SINGH Versus THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
BAIL HEARING				
57	AB/245/2020 FIXED	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
58	AB/2873/2020 FIXED	KANAK HUZURI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MS. L DEKA	MS U DAS MS U DAS PP, ASSAM
59	AB/3653/2020 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
60	AB/3656/2020 FIXED	ABDUL SATTAR MOLLAH @ SATTAR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

61	AB/3698/2020 FIXED	NITESH JAIN Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	S R A NASER MR. P D NAIR MR G ALAM PP, ASSAM
62	WITH AB/3706/2020	PRASANTA JYOTI GOSWAMI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM PP, ASSAM
63	AB/3758/2020 FIXED	NISHAR AHMED AND 5 ORS Versus THE STATE OF ASSAM	MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

ORDERS

64	I.A.(CrI.)/559/2020 FIXED in Bail Appln./2744/2020	MD. RIYAZUL ALI @ RIYAJUL ALI Versus DIRECTORATE OF REVENUE INTELLIGENCE	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CENTRAL EXCISE CUSTOMS
	WITH Bail Appln./2744/2020	MD. RIYAZUL ALI @ RIYAJUL ALI Versus DIRECTORATE OF REVENUE INTELLIGENCE	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II AND IV

**ITEM NO. 10 HAS ALREADY BEEN LISTED
BY WAY OF MENTION MEMO ON 11/01/2021.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
24	WP(C)/2097/2020 B/O	PRODIPTA BORA Versus THE UNION OF INDIA AND 9 ORS.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	ASSTT.S.G.I.
	WITH I.A.(Civil)/28/2021 in WP(C)/2097/2020	PRODIPTA BORA Versus THE UNION OF INDIA AND 9 ORS.	MR. P J PHUKAN MR P P PHUKAN	ASSTT.S.G.I.
25	WP(C)/8436/2019	PRODIPTA BORA Versus THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	ASSTT.S.G.I.
MOTION				
26	WP(C)/120/2021 B/O	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
27	WP(C)/151/2021 CAVT. NO.00252/021, B/O	JOYMOTI KUMAR Versus THE STATE OF ASSAM AND 14 ORS	MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK	SC, PNRD GA, ASSAM
28	WP(C)/161/2021 CAVT. NO.00302/021, B/O	RANJIT KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, CO OP GA, ASSAM MR. K MIRA FOR CAVEATOR
29	WP(C)/181/2021 B/O	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	SC, PNRD GA, ASSAM
30	WP(C)/182/2021 B/O	DEBABRATA SAIKIA Versus THE HONBLE SPEAKER, ASSAM LEGISLATIVE ASSEMBLY AND 3 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM
31	WP(C)/189/2021 B/O	NUR HUSSAIN Versus THE STATE OF ASSAM AND 11 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, PNRD GA, ASSAM
32	WP(C)/190/2021 CAVT. NO.00162/021, B/O	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, PNRD GA, ASSAM MR. M HUSSAIN MR A K DAS FOR CAVEATOR

ADMISSION

33 WP(C)/5991/2019 M/S VESATILE FARMA SURGICO MR B D DAS SC, K A A C
FIXED **Versus** MR H K SARMA
KARBI ANGLONG AUTONOMOUS MRS R DEKA
COUNCIL AND 2 ORS. MS. J RONGPIPI

ORDERS

34 Cont.Cas(C)/315/2018 TARU DAS MR. A DHAR
(BY SLIP) **Versus** MD F FARIDI
PHANINDRA JIDUNG, AES AND ANR.
35 I.A.(Civil)/79/2021 RUBUL BORAH AND 9 ORS. MR S S DEY GA, ASSAM
(PDF), B/O **Versus** MR. D J KAPIL SC, APDCL
in WP(C)/4963/2020 THE STATE OF ASSAM AND 7 ORS. FOR CAVEATOR
WITH
WP(C)/4963/2020 RUBUL BORAH AND 9 ORS. MR S S DEY GA, ASSAM
CAVT. NO. 06942/020, **Versus** MR. D J KAPIL SC, APDCL
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/5/2020 (PERSONAL APPEARANCE), FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - I AND TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

36	CRP(I/O)/3/2021	BRAJENDRA NATH KUTUM Versus BISWESWARI PATIR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
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ORDERS

37	I.A.(Civil)/70/2021 (CONNECTED TO ITEM NO. 28 OF DAILY CAUSELIST) in Cont.Cas(C)/206/2020	ARABINDA DAS Versus KAMALA KANTA KALITA AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	MR. P K MUNIR
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38	I.A.(Civil)/78/2021 FIXED in MACApp./13054/2018	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus AMELA KHATUN AND 3 ORS.	MRS M SAIKIA MR. R GOSWAMI MS. P BORTHAKUR	
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WITH
MACApp./13054/2018
(Filing Number)

THE BHARATI AXA GENERAL INSURANCE
COMPANY LTD
Versus
AMELA KHATUN AND 3 ORS

WITH
I.A.(Civil)/288/2019

THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus AMELA KHATUN AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A A AHMED MR. M HUSSAIN MR. A Z AHMED
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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
8)	MR. N J GOGOI	11-01-2021	To	22-01-2021
9)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
10)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,12th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/6152/2017 CAVT. NO.TAGGED WITH WP(C) 556/1/17 FIXED	KUJI SATRA MASHMORA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM and 4 ORS	MR. D K DAS MR. K SINGHA MS. P BHUYAN	GA, ASSAM FOR CAVEATOR MS. A SARMA
61	WP(C)/5561/2017 CAVT. NO. 1285/2017	NAGAON DISTRICT FEDERATION OF FISHERMEN COOP. SOCOETY LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.A SARMA FOR CAVEATOR
62	WP(C)/4699/2020 B/O	ARUP JYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
63	WP(C)/4705/2020 B/O	BULEN MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
64	WP(C)/4764/2020 B/O	BALI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
65	WP(C)/4795/2020 B/O	MANOJ KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
BAIL HEARING (BA)				
66	Bail Appln./2936/2020 FIXED	IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS R RABHA MS. A SINGHA	PP, ASSAM
ORDERS				
67	WP(C)/4050/2020 B/O	GANAVI LAHKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H BURAGOHAİN MR. S C BISWAS MR. S SAHA	SC, IRRIGATION
68	WP(C)/5271/2020 FIXED	DEBOBRAT BORUAH AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY	SC, TRANSPORT

HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

**ITEM NO. 5 HAS ALREADY BEEN LISTED
BY WAY OF MENTION MEMO ON 11/01/2021.**

**ITEM NO. 16 HAS BEEN TRANSFERRED TO
COURT NO. 14.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
52 Bail Appln./48/2021	MD. SHORIFUL HOQUE @ SARIFUL HAQUE @ TIKLA Versus THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
53 Bail Appln./49/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	PP, ASSAM
54 Bail Appln./52/2021	FOKIRCHAN PARAMANIK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN	PP, ASSAM
55 Bail Appln./53/2021	MD. NISAR AHMED @ SAMIR SHEIKH @ NISHAR AHMED Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
56 Bail Appln./54/2021	SANJIB PEGU @ TINKU PEGU Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
57 Bail Appln./55/2021	SIBEN KALITA AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
58 Bail Appln./56/2021	BICHITRA KR. BARUAH Versus THE STATE OF ASSAM	MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)			
59 Bail Appln./2379/2020 FIXED	RUPAM DAS Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
60 Bail Appln./2794/2020 FIXED	MD. MOZAMIL HOQUE @ MOZA ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
61 Bail Appln./2843/2020 FIXED	AKHAY CHAND BAID @ AKHIYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

	WITH I.A.(CrI.)/569/2020 in Bail Appln./2843/2020	AKHAY CHAND BAID @ AKHIYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
62	Bail Appln./3079/2020 (CONNECTED WITH ITEM NO 24), FIXED	DILWAR HUSSAIN @ MD. DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR N J DAS MR M HASSAN	PP, ASSAM
63	Bail Appln./17/2021 FIXED	REETIZ ENGTI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
64	AB/3258/2020 FIXED	DIMPU HOQUE @ ARIFUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
65	AB/3315/2020 FIXED	DHAN DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
66	WITH Bail Appln./2391/2020	ARUN DAS @ ARUN PATHAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
67	AB/3531/2020 FIXED	ANIL CHANDRA RABHA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
68	AB/3681/2020 FIXED	UTPAL MUDOI Versus THE STATE OF ASSAM	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS

ITEM NOS. 6, 7, 8 & 12 HAVE BEEN ALREADY LISTED BY WAY OF MENTION MEMO ON 11/01/2021.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./61/2021	SANJU RAJU TOLANI Versus THE UNION OF INDIA	MR. S BARMAN MR. R B GOHAIN	SC, DRI
<u>MOTION</u>				
53	AB/3861/2020 FIXED	FARUQUE ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	PP, ASSAM
54	AB/3863/2020 FIXED	BABUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
55	AB/34/2021	BABLU SK AND 2 ORS Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
56	AB/52/2021 FIXED	FARUK ALOM @ FARUK ALAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
<u>PENSION MATTERS</u>				
57	WP(C)/2743/2018 B/O	RAMINA AHMED Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 6 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, APDCL
<u>BAIL HEARING (BA)</u>				
58	Bail Appln./2588/2020 FIXED	MAJUM ALI @ MAZOM ALI SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR	PP, ASSAM
59	Bail Appln./2879/2020 FIXED	HANIFUDDIN AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
60	Bail Appln./2891/2020 FIXED	SANTOSH GUPTA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR S DAS	SPL PP WILDLIFE FOREST ASSAM
WITH				
61	Bail Appln./2897/2020	RAHUL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR B CHOUDHURY MR S DAS	SPL PP WILDLIFE FOREST ASSAM

62	Bail Appln./3060/2020 FIXED	MD. UMAR FARUK Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING				
63	AB/3660/2020 FIXED	KAMAL BORO Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	PP, ASSAM
64	AB/3696/2020 (CONNECTED WITH ITEM NO 22), FIXED	BABULAL MANDAL AND 5 ORS Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
65	AB/3739/2020 FIXED	PRAKASH NANDI Versus THE STATE OF ASSAM	MS F AHMED MR. T ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
46	Crl.Pet./566/2020 (AT 10:30 A.M.)	AMIT PAREEK Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. N SHARMA MR. N SHARMA MS A UPADHAYA	MR. D BARUAH(R2) MS. N UPADHYAY(R2) MR. A I Ali(R2) PP, ASSAM
ADMISSION				
47	Crl.Pet./150/2018 FIXED	SUMIT KUMAR SOGANI Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	N ANAND H ALI PP, ASSAM
48	WITH Crl.Pet./121/2018	JITENDRA MANDAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR S CHANDA MR. M ALI	PP, ASSAM
49	WITH Crl.Pet./126/2018	SUMIT KUMAR SOGANI Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	PP, ASSAM
ORDERS				
50	Crl.Pet./593/2018 FIXED	PALLAB DAS AND ANR. Versus AJAY GHOSH AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. K M MAHANTA (R1, R3) MRS N BEGUM (R1, R3) MS P THAPA (R1, R3) MS. R BORA (R1, R3)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
52	WP(C)/908/2020 (AT 10:30 A.M.)	M/S. MD,S ORGANIC Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR. D SAIKIA MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. (R-3) SC, AGRI. DEPARTMENT MR. S M T CHISTIE
ADMISSION				
53	WP(C)/3179/2020 FIXED	COMMUNITY DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR	GA, ASSAM
54	WP(C)/3731/2020 B/O	HEEYA THE ATTIRE STUDIO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. R. RAFIQUE,SC, AG, ASSAM. MR. R. DHAR,SC, HANDLOOM AND TEXTILE

LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
7	Bail Appln./58/2021 B/O	ANKUR TALUKDAR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
MOTION (BA)				
8	Bail Appln./57/2021	SIDDIK ALI Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MD A RAHMAN	PP, ASSAM
9	Bail Appln./59/2021	LALCHAN ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
10	Bail Appln./60/2021	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, DRI
11	Bail Appln./62/2021	BHASKAR LAHAN Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
12	Bail Appln./63/2021 B/O	LAKHESWAR DAS @ LEKHESWAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
13	Bail Appln./65/2021	MD. MINARUL ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
14	Bail Appln./66/2021	EUSUF ALI @ USUF ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
15	Bail Appln./67/2021	MUZAMMIL KHAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
16	Bail Appln./68/2021	NITU KALITA @ NITUMANI KALITA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
17	Bail Appln./69/2021	MD. ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. C DAS	PP, ASSAM
18	Bail Appln./70/2021	SOLEMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM

19	Bail Appln./73/2021 B/O	THANGMINLEN BAITE Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
20	Bail Appln./89/2021 (PDF COPY), B/O	MD. ABDUL ALI @ BADSA Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
MOTION				
21	AB/40/2021	DAVID CHAKRABORTY Versus THE STATE OF ASSAM	MR H DAS MR. B C KALITA	PP, ASSAM
22	AB/41/2021	RAHUL ALI AND ANR. Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM
23	AB/42/2021	SMTI JYOTI DAS @ MAMI DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
24	AB/43/2021	MD. ALI AKBAR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
25	AB/44/2021	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
26	AB/45/2021	INDRANI UZIR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
27	AB/46/2021	MANNA DEY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
28	AB/47/2021	BINA KARMAKAR Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
29	AB/48/2021	KHITESWAR BAISHYA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
30	AB/49/2021	PRANJAL DUTTA AND ANR. Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka S I AKAND	PP, ASSAM
31	AB/50/2021	MUSTT FAJILA KHATOON Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
32	AB/51/2021	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM	PP, ASSAM
33	AB/54/2021	RUP JYOTI DAS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
34	AB/55/2021	MAINUDDIN ALI @ MAINUDDIN SHEIKH Versus THE STATE OF ASSAM	K U AHMED MS N HASAN MR S U AHMED	PP, ASSAM
35	AB/56/2021	MAHBUB DOWLAH AHMED Versus THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM	PP, ASSAM
36	AB/57/2021 (PDF COPY), B/O	GOLAM HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	PP, ASSAM
37	AB/58/2021	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
38	AB/59/2021	RAMEN DEKA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
39	AB/60/2021	SMT. BINA DAS Versus THE STATE OF ASSAM	MR. S MITRA MR A SARMA	PP, ASSAM

40	AB/61/2021	PANKAJ KALITA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS A KALITA	PP, ASSAM
41	AB/62/2021	KHURSED ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
42	AB/63/2021	NAJAR ALI AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
43	AB/64/2021	MOHIBULLAH RABBANI Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
44	AB/78/2021 (PDF COPY), B/O	MRIGEN KUTUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. D BORAH MR. R BORA MR. R DOWARAH	PP, ASSAM
45	AB/79/2021 (PDF COPY), B/O	RAFUK ALI Versus THE STATE OF ASSAM	MR S Muktar	PP, ASSAM
46	AB/80/2021 (PDF COPY), B/O	MRS. NARJIMA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
47	AB/81/2021 (PDF COPY), B/O	MD. AFTAB HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
48	AB/95/2021 (PDF COPY), B/O	NAYANJYOTI DAS Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
49	AB/114/2021 (PDF COPY), B/O	RITUSANJAY BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
ADMISSION				
50	WP(C)/4169/2020 (PART-HEARD), FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. T J MAHANTA MR. RAJARSHEE DE (R5) MR E AHMED MR. F A HASSAN (R5) SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
8)	MR. N J GOGOI	11-01-2021	To	22-01-2021
9)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
10)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021